

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.421

CA/392/ND/2021, CA/199/ND/2021, CA/767/ND/2020,
CA/151/ND/2020, CA/648/ND/2019, Contempt Pettition
/10/ND/2022 IN CP/158/ND/2019

IN THE MATTER OF:

| | | |
|--|-----|------------|
| Mr. Wang Xingchun & Anr. | ... | Applicant |
| Versus | | |
| M/s Coslight India Technology Pvt Ltd. | ... | Respondent |

Order under Section 241-242.

Order delivered on 05.12.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rakesh Khanna, Adv. & Mr. Rohan
Khanna, Adv.
For Respondent No.1,2,3 & 5 : Mr. Ashutosh Kumar Mishra, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is
adjourned to **16.01.2023**.



Vishal Rana
Court Officer
Court IV